

(c) There was a slump in export of handloom goods in 1970-71 due to fall in the export of silk goods and certain other reasons. Intensive efforts are being made to maintain and increase exports and it is hoped that the fall in exports will be arrested in 1971-72.

Dependents of Former Rulers

402. SHRI SAT PAL KAPUR : Will the Minister of HOME AFFAIRS (GRIH MANTRI) be pleased to state :

(a) the number of Dependents of the former Rulers of Patiala, Gwalior, Baroda, Bikaner and Hyderabad at present ; and

(b) the maximum and minimum amount being paid to each of them ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (GRIH MANTRALAYA MEN RAJYA MANTRI) (SHRI K. C. PANT) : (a) and (b). Government have no information about the number of dependents of the Rulers and the amounts being paid to each of them by the Rulers themselves.

Permission to file Private Cases against Former Rulers

403. SHRI SAT PAL KAPUR : Will the Minister of HOME AFFAIRS (GRIH MANTRI) be pleased to state :

(a) the number of applications received from private individuals seeking permission to file cases against the former Rulers of Indian States during the period from 1967 to 1970 ;

(b) the charges against the former Rulers contained in those applications ; and

(c) the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (GRIH MANTRALAYA MEN RAJYA MANTRI) (SHRI K. C. PANT) : (a) 243.

(b) The applications for permission to sue the former Rulers might be grouped mainly under four heads :

- (i) for instituting criminal proceedings ;
- (ii) for recovery of certain dues and other matters of civil dispute ;
- (iii) for claim of share in property ; and

(iv) for claims of maintenance allowance.

(c) Of these 243 applications, permission has been granted in respect of 171 cases. In 33 cases where the claims appeared to be frivolous or vexatious permission has been refused. 36 cases have been settled by the parties themselves. 3 cases are pending final decision.

ICS and IAS Officers working in Public Undertakings

404. SHRI SAT PAL KAPUR : Will the PRIME MINISTER (PRADHAN MANTRI) be pleased to state :

(a) the number of the Indian Civil Service and Indian Administrative Service Officers working in each of the Public Undertakings at present ;

(b) since when they are working in their respective posts ;

(c) the number of complaints of corruption that have been received against those officers during the last three years ; and

(d) the action taken against each of them ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (GRIH MANTRALAYA AUR KARMIK VIBHAG MEN RAJYA MANTRI) (SHRI RAM NIWAS MIRDHA) : (a) and (b). There are at present 47, ICS/IAS Officers working in Public Sector Undertakings under the control of Central Government. Of them, one officer holds his post for nearly seven years, one between 5-6 years and another between 4-5 years. The remaining are in the Public Sector Undertakings for less than 4 years.

(c) and (d). One complaint of corruption which has come to the notice of Department of Personnel is under investigation by the CBI. Information of complaints directly received by the Ministries is being collected.

Farms of Former Rulers

405. SHRI SAT PAL KAPUR : Will the Minister of HOME AFFAIRS (GRIH MANTRI) be pleased to state :

(a) the acreage of farm with each of the former Rulers of Indian States at present ;